

**CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH**

**ORIGINAL APPLICATION NO.170/00272/2019**

**DATED THIS THE 16<sup>TH</sup> DAY OF NOVEMBER, 2020**

**CORAM:**

**HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)  
(On video conference from Central Administrative Tribunal, Bangalore  
Bench, Bangalore.)**

Y.P. Bhovi,  
S/o P.F. Bhovi,  
Aged about 45 years,  
Working as Post Master Grade II.  
K.R. Nagara Post Office,  
K.R. Nagara-571 602,  
R/a C/o Ramesh B.S,  
Vidyanagara, K.R. Nagar. ....Applicant

(By Advocate Shri B.S. Venkatesh Kumar - through video conference)

Vs.

1. Union of India represented by  
Secretary to Government,  
Department of Posts,  
Ministry of Communications &  
Information Technology,  
Dak Bhavan, Parliament Street,  
New Delhi-110 001.

2. Committee Constituted to examine the issues  
relating to the Postmaster Cadre & Member Personnel  
Department of Posts,  
Ministry of Communications &  
Information Technology,  
Dak Bhavan, Parliament Street,  
New Delhi-110 001.  
Represented by its Chairman. ....Respondents

(By Advocate Shri V.N. Holla for Respondents – through video conference)

**ORDER (ORAL)**

Learned counsel for the applicant Shri B.S. Venkatesh Kumar, has submitted that he wishes to withdraw the present Original Application with liberty to file a fresh Original Application in the matter, with better particulars.

2. The prayer is allowed, with liberty to the applicant to file a fresh Original Application, in the matter.

3. The present Original Application is therefore dismissed as withdrawn.

**(RAKESH KUMAR GUPTA)  
MEMBER (A)**

vmr